

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Hearing Schedule for the month of February, 2016 (Advance)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
1.2.2016 Monday At 10.30. A.M. Miscellaneous Petition	1.	223/MP/2015	TPDDL	Petition regarding termination of PPA's due to high average power purchase cost of NTPC, NHPC and THDC plants, seeking surrender of power allocation from the stations.
	2.	182/MP/2015	TPDDL	Petition seeking termination of PPA for NTPC plants regulated by the Commission due to unexplained delay, uneconomic, unviable and imprudent PPA's
	3.	301/MP/2015	BSES Yamuna	Petition for adjudication of disputes and seeking analogous reliefs under Section 79 (1) (a), Section 79 (1) (f) of the Electricity Act, 2003 and CERC (Regulation of Power Supply) Regulations, 2010
	4.	302/MP/2015	BSES Rajdhani	Petition for adjudication of disputes and seeking analogous reliefs under Section 79 (1) (a), Section 79 (1) (f) of the Electricity Act, 2003 and CERC (Regulation of Power Supply) Regulations, 2010
2.2.2016 Tuesday At 10.30 A.M. Generation Tariff (All the petitions are now listed for hearing on 16.2.2016.)	1.	295/GT/2015	DVC	Petition for approval of final truing up of tariff of Koderma Thermal Power Plant Station (KTPS) unit No.1 and 2 (2x500 MW) from the respective dates of their commercial operation till 31.3.2014.
	2.	296/GT/2015	DVC	Petition in respect of approval of Tariff of Koderma TPS Unit 1 And 2 for the Tariff Period 2014-2019.
	3.	129/GT/2015	ONGC	Petition for approval of Capital Cost of 726.6.(2x363.3) MW Palatana Combined Cycle Gas based Power project of ONGC and Determination of multi-year Tariff for the project from 1.4.2014 to 31.3.2019
	4.	277/GT/2014	NTECL	Petition for approval of tariff for Vallur Thermal Power Project (3x500 MW) for the period 2014-19.
	5.	281/GT/2015	TPL	Petition under Section 62 and 79(1)(b) of Electricity Act, 2003 read with CERC(Terms and Conditions of tariff) Regulation 2014 and CERC(Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulation 2004 as amended thereto for approval of Tariff of 1200 MW DGEN MEGA POWER PROJECT OF TORRENT POWER LIMITED for the period from COD of Unit 51 (First Block) up to 31.3.2019
	6.	401/GT/2014	TPL	Petition for determination of Generation tariff for the Period from 01.04.2014 up to 31.03.2014 in terms of CERC (Terms and Conditions of tariff) regulations, 2014, of UNOSUGEN Gas based Combined Cycle Power Project (382.5 MW) hereinafter called SUGEN 40 Plant of Torrent Power Limited.
3.2.2016 Wednesday At 10.30 A.M. Transmission Tariff	1.	166/TT/2013	PGCIL	Approval of Transmission tariff for (i) Raighar PS (Near Kotra)-Raipur PS (near Tamnar) 765 KV D/C T/L with associated bays, (2) 765/400 KV 1500 MVA Auto- transformer and 765 KV 4*80 MVAR Bus Reactor at Raighar (near Tamnar) with associated bays under establishment of Pooling stations at Raighar (near Kotra) and Raighar (near Tamnar) for IPP Generation Projects in Chhatisgarh (Set B/ WRI-IPPB) in Western Region for tariff

				block 2009-14.
	2.	18/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 220 KV D/C TL from GIS Pooling Station Chamba-Chamera-III HEP (Asset-I) under Transmission System associated with Chamera-III HEP in NR.
	3.	191/TT/2015	PGCIL	Petition for truing up transmission tariff for 2009-14 tariff block and Transmission tariff for 2014-2019 tariff block for Asset-I at Mandola (DOCO 01.11.2010) Asset-II at Ludhiana(DOCO 1.12.2011)
	4.	23/TT/2015	PGCIL	Petition for determination of Trued up Fees and Charges for 2009-14 and Fees and Charges for the period 2014-19 block for Communication Scheme under National Load Dispatch Centre (POWERGRID portion).
	5.	110/TT/2013	PGCIL	Transmission Tariff for 400/220 KV 500MVA ICT-II along with associated 400/220 KV bays at Jind S/s and other assets under NRSS.
	6.	86/TT/2015	PGCIL	Approval for determination of transmission tariff of (1) truing up transmission tariff 2009-14 transmission tariff 2014-19 tariff block for Installation of 400/220KV, 1*315MVA Transformer at Mapusa (ICT-III) sub-station along with 2 nos. 220 KV line bays (DOCO 01.11.2013) under Augmentation of transformer and Bays in WR
	7.	290/TT/2015	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and Regulation - 6 of CERC (Terms and Conditions of Tariff) Regulations, 2009 and CERC (Terms and Conditions of Tariff) Regulations 2014 for determination of Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block. Asset-I 400/220 KV line bays (DOCO 01.06.2012) to Asset-VII Lilo of second CKT of 400 KV D/C Agra-Jaipur along with associated bays (DOCO.01.09.2012) under NR Transmission Strengthening Scheme(NRTTS) Project in NR
	8.	562/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Asset-I: 400KV S/C Uri-I-Uri-II interconnector Transmission line along with Bays at NHPC, Asset-2: 400KV S/C Uri-II _Wagoora Transmission line along with Bays at Wagoora S/S & Asset-3: 400KV 80 MVAR Bus Reactor at Kishenpur under URI_II HEP Transmission System in NR
	9.	565/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for (a) Asset-I:- LILO of Nalagarh-Kaithal Line at Patiala along with associated bays, (b) Asset:-2 400/220 KV 500 MVA ICT-III at Patiala Sub-Station, (c) Asset-3:- 400 KV 125 MVAR Bus Reactor at Patiala Sub-station along with associated bays at Patiala Sub-station & (d) Asset-4:- 400/220 KV 500 MVA ICT-III at Malerkotla Sub-Station under Northern Region System Strengthening Scheme-XIV (NRSS-XIV).
	10.	16/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for LILO of One Circuit of 400 KV Bawan- Bahadurgarh-Hissar Line at Bhiwani Sub-Station, 400/220 KV 315 MVA ICT-I & ICT-II along with associated bays at Bhiwani Sub-station under 765 KV System for Central part of Northern Grid Part-III.
	11.	4/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for (A)

				15.5 Km Loop in portion of both Ckts of 400 KV D/C Bareilly-Lucknow T/L to provide arrangement for evacuating Rosa Power out of LILO of both circuits & (B) 315 MVA 400/220 KV ICT at Bhiwadi under NRTSS in NR.
	12.	505/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined Asset of Transmission System associated with Northern Region Bus Reactor Scheme in NR Asset 1: Extension of 400/220KV Jalandhar (POWERGRID) sub-station-I no 400KV, 125MVAR Bus -Reactor, Asset 2: Extension of 400/220KV Amritsar (POWERGRID) Sub-station 400KV, 125 MVAR Bus-reactor, Asset 3: Extension of 400/220KV Hissar (POWERGRID) sub-station 400 KV, 125 MVAR Bus-reactor & Asset 4: Extension of 400/220KV Nalagarh (POWERGRID) sub-station 400KV, 125MVAR Bus Reactor.
	13.	73/TT/2015	PGCIL	Approval for determination of transmission tariff of (1) truing up transmission tariff 2009-14 transmission tariff 2014-19 tariff block under Northern Region System Strengthening Scheme-XXII in Northern Region.
	14.	426/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for assets under Vindhychal Stage-II Transmission System in WR
	15.	297/TT/2015	PGCIL	Approval under Regulation 86 of CERC (C&B) Regulation 1999 and CERC(Terms and Conditions of Tariff) Regulation 2009 and CERC Terms and Conditions of Tariff) Regulations 2014 for determination of (i) Truing up transmission tariff for 2009-2014 tariff block and (ii) Transmission tariff for 2014-2019 tariff block for (i) Asset-A Lilo (ii) Asset- B koderma (iii) Asset -C Maithon
	16.	527/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Asset-1: LILO of Patiala-Hissar Line at Kaithal S/s along with associated bays. Asset-2:- 400 KV D/C Patiala-Ludhiana Line along with associated bays at Patiala and Ludhiana line along with associated bays at Patiala and Ludhiana S/s for transmission System associated with Rampur HEP.
	17.	313/TT/2015	PGCIL	Approval under Regulation-86 of CERC(Conduct of Business) Regulation, 1999 and Regulation-6 of the CERC(Terms and Conditions of Tariff) Regulations 2009 and CERC (Terms and Conditions of Tariff Regulation 2014 for determination of tariff of (i) Truing up transmission Tariff for 2009-2014 tariff block and (ii) Transmission tariff for 2014-2019 tariff block
	18.	114/TT/2015	PGCIL	Petition for determination of (i) truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for transmission assets(Group-I) associated with 765 KV system for central part of Northern grid part-II, in NR.
	19.	564/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Asset-I 315 MVA, 400/220/33KV 3-Phase Spare ICT at Raipur S/S (DOCO: 01.07.2012); Asset-II: 315 MVA, 400/220/33KV 3-Phase ICT at Pune S/S, (DOCO: 01.07.2012); Asset-III: 420KV, 80 MVAR 3-Phase Shunt Reactor at Wardha S/S, (DOCO: 01.08.2012); Asset-IV: 315 MVA, 400/220/33 KV 3-Phase Spare Transformer at Dehgam S/S, (DOCO: 01.09.2012); Asset-V: 315 MVA, 400/220/33 KV 3-Phase Spare Transformer at Jabalpur, (DOCO: 01.09.2012) Asset-VI: 400 KV, 125 MVAR 3-Phase Spare Reactor at Itarsi (DOCO: 01.01.2013) under Provision of Spare ICTs and Reactors in WR.

	20.	503/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 400/220KV, 1*315MVA Auto Transformer (ICT-III), at 400/220KV Substation at vapi (DOCO 01.03.2013) under Installation of 1X315 MVA 400/220 KV Transformer at Vapi (POWERGRID) Substation in WR.
	21.	294/TT/2015	PGCIL	Petition under Regulation 86 of CERC (C&B) Regulations and CERC (Terms and Conditions of Tariff) Regulations 2014 for determination of (i) Truing up Transmission tariff for 2009-2014 tariff block and (ii) Transmission tariff for 2014-2019 tariff block for Asset-I 400 KV D/C Manesar-Neemrana line along with associated bays DOCO 01.06.2012 (Asset- III(A) 500 MVA 400/220KV ICT-1 at Neemrana DOCO 01.04.2012 Asset- III(B) 315 MVA 400/220 KV ICT-2 at Neemrana DOCO 01.01.2012 under Transmission System associated with Northern Region System Strengthening Scheme-XV
	22.	63/TT/2015	PGCIL	Approval for determination of transmission tariff of (1) truing up transmission tariff 2009-14 transmission tariff 2014-19 tariff block for Combined Assets for Transmission System Associated with NRSS-XV.
	23	512/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 220/132 KV 100MVA ICT and associated bays at Raebareli (DOCO 01.10.2011) under Augmentation of 220/132 KV Transformation Capacity at Raebareli (Power Grid) by 1X100MVA Transformer in NR.
	24.	24/TT/2015	PGCIL	Petition for determination of Trued up Fees and Charges for 2009-14 and Fees and Charges for the period 2014-19 block Asset-I: 400KV D/C Neemrana-Sikar T/L along with its associated bays (DOCO: 01.02.2012) under NRSS-XVII.
	25.	559/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Asset-I-765 KV S/C Moga-Bhiwani Transmission Line (DOCO: 01.06.2012) Aset-2: 765 KV Jattikalan-Bhiwani Transmission (DOCO:01.10.2012) Line associated with 765 KV System for central part of NR Part-I.
	26.	186/TT/2015	PGCIL	Approval of (i) Truing up Transmission tariff for 2009-2014 and (ii) Transmission tariff for 2014-2019, for assets under Sasan and Mundra Mega Power Project in Northern Region.
4.2.2016 Thursday At 10.30. A.M. Miscellaneous petitions	1.	09/MP/2016	NHPTLPL	Petition u/s 79(1) (c) and Sec-79(1) of E. Act, 2003 read with Regulations 8 of CERC(Grant of Connectivity Long terms access and Medium Terms access in inter-state transmissions and related matters Regulations 2009 and Regulation 111 -113 (inherent Power) and Regulations 115 Power to removed difficulties of CERC (C&B) Regulation 1999(On admission)
	2.	310/MP/2015	JTCL	Petition under section 61,63 and 79 of the Electricity Act,2003 read with the statutory framework of tariff-based competitive bidding for transmission service and 765 kV 1 x D/C transmission line from Dharamjaygrh Jabalpur and 765kV S/C transmission line from Jabalpur pool-Bina being implemented by Jabalpur Transmission Company limited.
	3.	1/RP/2016	SPL	Petition for Review of order dated 18.11.2015 in petition No. 402/MP/2014 (On admission)
	4.	251/MP/2015	NHPC	Petition under Regulation 31(6) of CERC (Terms and Conditions of Tariff) Regulations 2014 for recoupment of

				under-recovered energy changes due to shortfall in energy generation during the FY-2014-2015 in respect of Chamera-III Power Station (<i>On admission</i>)
	5.	312/MP/2015	MEL	Petition for adjudication over payment of transmission charges and other liabilities under the Bulk Power Transmission Agreement between Meenakshi Energy Private Limited a generating company, and PGCIL the CTU.
	6.	62/MP/2014	IBPL	Revision of the mechanism for calculating the Escalation rates for domestic coal published by the Commission for the purpose of tariff payment in a PPA under Case-I bidding process.
	7.	50/MP/2015	MBPL	Petition for revision of the methodology for computing the escalation rates for domestic coal (payment) published by the CERC under clause 5.6 (VI) of the competitive bidding Guidelines dated 19.01.2005.
	8.	117/MP/2015	DBPL	Petition seeking appropriate directions against the respondent/CTU for refund of relinquishment Charges paid by the petitioner Company to the Respondent for Relinquishment of Medium Term Open Access of 208 MW.
	9.	305/MP/2015	AP&NRL	Petition Under section 79 of the Electricity Act, 2003 read with the provisions of the Power Supply Agreement dated 5.1.2011 and Power Purchase Agreement dated 25.3.2011 for direction to make Energy Charges as pass-through based on the actual fuel cost incurred by the petitioner.
	10.	299/ADP/2015	VTL	Petition for adoption of transmission charges under section 63 of the Electricity Act, 2003 for Vemagiri II Transmission Limited (a 100/% wholly owned subsidiary Power Grid Corporation of India Limited.
	11.	300/TL/2015	VTL	Petition under Section 14 of the Electricity Act, 2003 read with CERC (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 with respect to Transmission License to Vemagiri-II Transmission Limited.
	12.	237/TDL/2015	RSEPL	Application for Grant of Inter-State Trading License in Category-IV
	13.	1/MP/2016	PGCIL	Petition for Grant of Regulatory approval for execution of inter-State Transmission system associated with Solar power Parks in Bhadla, District Jodhpur.
	14.	226/MP/2015	TRNEPL	Petition under Section 79 (1) (c) and 79 (1) (k) of the Electricity Act,2003 seeking appropriate directions for operationalisation of the LTA dated 14.9.2010 read with letter dated 27.12.2013.
	15.	304/MP/2015	SSL	Petition under Section 79 (1) of the Electricity Act, 2003 towards refusal of open access by DVC.
8.2.2016 Monday At 10.30 A.M. Transmission Tariff	1.	489/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for tariff block for 125 MVAR Bus Reactor at Roorkee S/S under Northern Region System Strengthening Scheme XXI (NRSS-XXI) (DOCO 01.02.2013)
	2.	200/TT/2015	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and Regulation -6 of CERC (Term and Conditions of Tariff) Regulation 2014 for determination of (i) Turing up Transmission tariff for 2009-2014 Tariff block and (ii) Transmission Tariff for 2014 2019 Tariff Block

3.	102/TT/2015	PGCIL	Approval of Truing up transmission tariff for 2009-14 tariff block and(ii) transmission tariff for 2014-19 tariff block for (i) Asset I-400 KV, 125 MVAR Bus reactor along with associated bays at patna Sub-station (ii) AssetII: 400 KV, 125 MVAR Bus reactor along with associataed bays at Ranchi under ERSS-IV in ER.
4.	6/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block Under Sipat-II Supplementary Transmission System in WR.
5.	34/TT/2015	PGCIL	Approval of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for Transmission System in Western Region (POWERGRID portion) under Western Region Strengthening Scheme -II.
6.	21/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for East-West Transmission Corridor Strengthening Scheme in WR.
7.	119/TT/2015	PGCIL	Petition for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block For Asset-I: 125 MVAR Bus Reactor at Lucknow (Existing) 400/220 kV S/S (DOCO:01.10.2011) , Asset-II: 125 MVAR Bus Reactor at Ballia (DOCO 01.11.2011) , Asset-III: Combined Asset of 765/400 kV, 1500 MVA ICT II at Lucknow S/S along with associated bays.
8.	501/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for the asst 1X125 MVAR Bus Reactor at Khandwa along with associated bays (DOCO:1.10.2010) and 1X125 MVAR Bus Reactor at Dehgaon along with associated bays (DOCO:1.11.2010) under WRSS VII transmission Scheme in WR.
9.	396/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for assets under WRSS-X Transmission System in WR.
10.	406/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block (ii) Transmission tariff for 2014-19 tariff block for 400KV D/C Korba-Raipur Transmission Line (DOCO:01.07.2011) under Korba-III Transmission System in WR
11.	225/TT/2015	PGCIL	Approval under Regulation -86 of CERC (Conduct of Business) Regulation 1999 and Reguation-6 of CERC(T and C of Tariff) Regulations 2009 and 2014 for determination of - Truing up transmission Tariff for 2009-2014 and Transmission Tariff for 2014-2019 tariff block for Assets under Sipat-II in Western Region.
12.	31/TT/2015	PGCIL	Approval of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for Assets under Barh transmission System in Northern, Eastern and Western Region
13.	82/TT/2015	PGCIL	Petition for determination of (i) truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for 07 nos of combined assets under ERSS-II in ER.
14.	145/TT/2015	PGCIL	Petition for determination of (i) Truing up Transmission tariff 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block.For Combined Assets (i) LILO connectivity to DVCs Andal TPS (portion of 400 KV Durgapur- Jamshedpur TL)

				<p>DOC0: 01.02.2011, (ii) 400 KV D/C Baripada- Mendhasal T/L and associated bays at baripada and Mendhasal S/S (DOC0: 01.09.2011), (iii) 400 KV D/C Andal (DVC)- Jamshedpur section of Durgapur- Jamshedpur TL and associated bays at Jamshedpur.</p>
	15.	27/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Supplementary Transmission System associated with DVC and Maithan (RB) Projects in Eastern Region.
	16.	484/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for tariff block for transmission System associated with immediate Evacuation System for Nabinagar TPS in ER.
	17.	30/TT/2015	PGCIL	Approval of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for combined Assets under ERSS III in ER.
	18.	398/TT/2014	PGCIL	Determination of transmission tariff from anticipated DOCO to 31.03.2019 for Asset-I220KV, D/C Mariani(New)-Mokokchung (POWERGRID) Transmission line along with associated bays at Mariani and Mokokchung (POWERGRID) Substations(anticipated)
	19.	245/TT/2014	PGCIL	Approval for determination of transmission Tariff from DOCO to 31.03.2019 for (A) Nellore Pooling Station and Kurnool Substation and (B) 240 MVAR 765 KV line reactor at nellore end of one circuit and at Kurnool end of both circuits of Nellore-kurnool 765 KV line under Common System associated with ISGS projects in Krishnapatnam area of AP for tariff block 2014-19.
	20.	07/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for associated bays of 400KV & 220KV (DOC0: 01.12.2011) under WRSS IX Scheme in WR.
	21.	502/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Asset-I 400 KV D/C Mauda-Wardha line (Ckt-i) along with bay at Wardha (DOC0-01.04.2012) and Asset-II: 400KV D/C Mauda-Wardha line (Ckt-II) along with bays at Wardha (DOC0-01.06.2012) under Mauda transmission System in WR.
	22.	20/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for the Assets covered in the following Orders (a) dated 02.05.2013 in Petition NO 105/TT/2011, (b) dated 06.02.2014 in Petition No 104/TT/2012 and (c) dated 03.07.2014 in Petition No 64/TT/2012 under ATS for Mundra UMPP in WR.
	23.	400/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for the asset 125 MVAR Bus Reactor at 400/220 KV Rajgarh Substation along with associated Bays at Rajgarh Substation (DOC0 01.06.2012) under Installation of 125 MVAR Bus Reactor at 400 KV Rajgarh Sub-station in WR.
8.2.2016 Monday At 02.30. P.M. Miscellaneous Petition	1.	223/MP/2015	TPDDL	Petition regarding termination of PPA's due to high average power purchase cost of NTPC, NHPC and THDC plants, seeking surrender of power allocation from the stations.
	2.	182/MP/2015	TPDDL	Petition seeking termination of PPA for NTPC plants regulated by the Commission due to unexplained delay, uneconomic,

	3.	301/MP/2015	BSES Yamuna	unviable and imprudent PPA's Petition for adjudication of disputes and seeking analogous reliefs under Section 79 (1) (a), Section 79 (1) (f) of the Electricity Act,2003 and CERC (Regulation of Power Supply) Regulations, 2010
	4.	302/MP/2015	BSES Rajdhani	Petition for adjudication of disputes and seeking analogous reliefs under Section 79 (1) (a), Section 79 (1) (f) of the Electricity Act, 2003 and CERC (Regulation of Power Supply) Regulations, 2010
9.2.2016 Tuesday At 10.30 A.M. Transmission Tariff	1.	02/RP/2016	NTPC	Petition for the review of order dated 2.11.2015 passed by the Commission in Petition No.303/GT/2014 revising the tariff of Simhadri STPS Stage-II (1000 MW) for the period from 16.9.2011 to 31.3.2014.
	2.	03/RP/2016	GMRKEL	Petition seeking review of the CERC Order dated 12.11.2015 passed in Petition No. 77/GT/2013(On admission)
	3.	534/TT/2014	PGCIL	Petition for determination of transmission Tariff from DOCO to 31.03.2019 for A) Kurnool-Thiruvallam 765 KV D/C line, B) Extension of 765 KV Substation at Kurnool & Upgradation of 400 KV substation at Thiruvallam to 765/400 KV with 2X1500MVA, 765/400 KV transformers and C) 1X240MVAR line reactor at both ends of each circuit of Kurnool-Thiruvallam 765 KV D/C line under System strengthening-XIX in southern regional grid for tariff block 2014-19.
	4.	247/TT/2013	PGCIL	Transmission Tariff of Assets (07 Nos) under transmission System for Transfer of Power from Generation Projects in Sikkim to NR/WR Part-B in ER for tariff block 2009-14.
	5.	258/TT/2013	PGCIL	Transmission Tariff for Tiruvallam (POWERGRID)-Chittoor (APTRANSCO) 400 KV D/C (Quad) line along with associated bays and equipments under Supplementary Transmission system associated with Vallur TPS for the period from anticipated DOCO to 31.03.2014 in Southern Region for tariff block 2009-14
	6.	287/TT/2013	PGCIL	Transmission Tariff for (1) 400 kv D/C (Quad) Vadodara- Asoj Transmission Line along Part of IPP Projects in Chhatisgarh (for direct interconnection with 400 KV D/c Vadodara-Pirana Tr. Line) by passing Vadodara Pooling SS under interim arrangement in Western Region for tariff block 2009-14 period.
	7.	289/TT/2013	PGCIL	Transmission tariff for 400 KV Vadodara-Pirana T/L along with associated bays at pirana S/S (for direct inter-connection with 400 kv D/C vadodara Asoj T/L Under interim contingency scheme) (Ant.DOCO-01.01.2014) under Transmission System for IPP Generation projects in Madhya Pradesh & Chhatisgarh in Western Region for tariff block 2009-14 period.
	8.	16/RP/2015	PGCIL	Review petition for the review of the order dated 20.5.2015 passed by the Commission in Petition No. 109/TT/2013
	9.	I.A.No.03/2016	TCAPL	Interlocutory Application to re-call the order dated 17.9.2015 passed in petition No. 214/TT/2013.
16.2.2016 Tuesday At 10.30 A.M. Misc. Petitions	1.	24/RP/2015	PGCIL	Review petition for review of the order dated 7/10/2015 passed in petition No. 112/TT/2013 in the matter of determination of transmission tariff of 9 assets under transmission system for Phase-I Generation projects in Orissa-Part-A in ER.
	2.	277/GT/2014	NETCL	Petition for approval of tariff for Vallur Thermal Power Project

				(3x500 MW) for the period 2014-19.
3.	308/MP/2015	NPRPL		Petition under Section 79 (1) (f) of the Electricity Act, 2003 read with Regulations 14 &15 of the CERC (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010.
4.	291/MP/2015	TCAPL		Petition for issuing order for exemption of losses to APSLDC for Simhadri Stage-1 under the provision of CERC of (Sharing of inter-State transmission charges and losses) Regulations, 2010 and the CERC (Indian Electricity Grid Code) Regulations, 2010
5.	160/MP/2013	APCL		Petition for Scheduling and Dispatch of electricity from the Indira Gandhi Super Thermal Power Project of the petitioner at Jhajjar.
6.	187/MP/2013	POSOCO		Petition in respect of under injection of power by M/s Meenakshi Power Limited (MEPL), Nellore.
7.	287/TL/2015	RRWTL		Petition for Grant of Transmission Licence and other related matters) Regulation, 2009 with respect to Grant of Transmission License to Raipur-Rajnandgaon-Warora Transmission Limited.
8.	288/TL/2015	CWRTL		Petition for Grant of Transmission License and other related matters) Regulation, 2009 with respect to Grant of Transmission License to Chhattisgarh - WR Transmission Limited
9.	289/TL/2015	SPT		Petition for Grant of Transmission License and other related matters) Regulation, 2009 with respect to Grant of Transmission License to Sipat Transmission Limited.
10.	67/TT/2015	PGCIL		Approval of transmission tariff of i) Asset-I (HVDC Portion) and ii) Combined Asset-II(AC Portion) from anticipated COD to 31.3.2019 under the transmission system associated with "North East-Northern/Western Interconnector-I Project" in North Eastern, Northern & Western Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014
11.	295/GT/2015	DVC		Petition for approval of final truing up of tariff of Koderma Thermal Power Plant Station (KTPS) unit No.1 and 2 (2x500 MW) from the respective dates of their commercial operation till 31.3.2014.
12.	296/GT/2015	DVC		Petition in respect of approval of Tariff of Koderma TPS Unit 1 And 2 for the Tariff Period 2014-2019.
13.	129/GT/2015	ONGGC		Petition for approval of Capital Cost of 726.6.(2x363.3) MW Palatana Combined Cycle Gas based Power project of ONGC and Determination of multi-year Tariff for the project from 1.4.2014 to 31.3.2019
14.	281/GT/2015	TPL		Petition under Section 62 and 79(1)(b) of Electricity Act, 2003 read with CERC(Terms and Conditions of tariff) Regulation 2014 and CERC(Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulation 2004 as amended thereto for approval of Tariff of 1200 MW DGEN Mega Power Project of Torrent Power Limited for the period from COD of Unit 51

	15.	401/GT/2014	TPL	(First Block) up to 31.3.2019 Petition for determination of Generation tariff for the Period from 01.04.2014 up to 31.03.2014 in terms of CERC (Terms and Conditions of tariff) regulations, 2014, of UNOSUGEN Gas based Combined Cycle Power Project (382.5 MW) hereinafter called SUGEN 40 Plant of Torrent Power Limited.
18.2.2016 Thursday At 12.00 NOON . Misc. Petitions Note: Cases listed on 18.2.2016 shall be heard at 12.00 Noon, instead of 10.30 A.M.	1.	463/MP/2014	GMRVPL	Petition under section 79 (1) (f) of the Electricity Act, 2003 for direction to the respondents to pay additional fixed charges of Rs.0.439/kWh for the balance period of PPA-Adjudication of disputes relating to forgone capacity charges.
	2.	158/MP/2015	POSOCO	Default in payment of Deviation Charges in excess of the draw schedule by PDD, J&K and default in opening letter of Credit towards the non-payment of deviation Charges.
	3.	231/MP/2015	CGPL	Petition under Section 79 (1) (c) read with Section 28 of the Electricity Act, 2003 for declaring despatch centers refusal to schedule electricity as per the directions of the generators in the instances where PPA allows for third party sales.
	4.	249/MP/2015	KSEBL	Petition for intervention of the Commission for non-grant of LTA from the start date sought for in the LTA application made in December, 2014 with firm PPAs executed under DBFOO bidding framework between generator and KSEB Limited despite availability of ATC during the time frame sought for in the LTA application.
	5.	239/MP/2015	APDCL	Petition under Regulation 21 "Power to Remove Difficulties "of the CERC(Sharing of Inter-State Transmission Charges and Losses) Regulation, 2010 in the matter abnormal hike of POC Charges of Assam following the implementation of the recent amendment vide CERC(Sharing of Inter-State Transmission Charges and Losses) (Third Amendment) Regulation, 2015
23.2.2016 Tuesday At 10.30 A.M. Misc. petitions	1.	16/SM/2015	Suo-Moto	Difficulty encountered in implementation of the Commission's order dated 5.10.2015 in Petition No. 310/MP/2014 regarding scheduling of unscheduled surplus power from the inter-State generating stations.
	2.	05/MP/2016	NHPC	Petition under Section 79(1)(f) of the Electricity Act, 2003 for adjudication of dispute between NHPC Limited and UPPCL regarding interpretation of Regulation 5(3) OF CERC (Terms and Conditions of Tariff) Regulation, 2009
	3.	03/MP/2016	Vedanta	Petition for the relinquishment of the Long Term Open Access under the Bulk Power Transmission Agreement dated 5th July, 2010 under Regulation 2010 read with Regulation 32 of the CERC(Grant of Connectivity, Long Terms Access and Medium Terms Open Access in inter State Transmission and related matters) Regulations, 2009
	4.	76/MP/2015	NHPC	Petition for approval of Renovation & Modernization (R&M) proposal in respect of Bairasiul Power Station
	5.	18/SM/2015	Suo-Moto	Petition for declaration of commercial operation of Units 20 to 50 of the Mundra Ultra Mega Power Project developed by Coastal Gujarat Power Limited.
	6.	09/SM/2015	Suo-Moto	Following up on action on the recommendations of CAC sub-committee on Congestion in Transmission.
	7.	04/ADP/2016	ATL	Petition under Section 63 of the electricity Act, 2003 for Adoption of transmission Charges with respect to Transmission System established by Alipurduar transmission

	8.	06/TL/2016	ATL	Limited . Petition for grant of Transmission License with respect to Alipurduar transmission Limited.
	9.	20/MP/2016	LKPL	Petition under the provisions of Sections 79,r/w 8.7)b) and other applicable provisions of CERC(Grant of Connectivity Long Term Access and Medium Term Open Access in Inter State Transmission and Related Matters) Regulations, 2009 as amended r/w Regulation 111 and 116 of the CERC (C&B) Regulation 1999.
23.2.2016 Tuesday At 02.30 P.M. Misc. petitions	10.	293/MP/2015	JPVL	Petition under Section 79 (1) (c) of the Electricity Act, 2003 read with Regulations 18 and 32 of the CERC (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 for keeping in abeyance the long term open access of 775.5 MW granted to Jaypee Nigrie Super Tehrmal Power Plant.
	11.	98/MP/2015	JPVL	Petition under Section 79 (1) (c) of the Electricity Act, 2003 read with Regulations 18 and 32 of the CERC (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 for relinquishment of long term open access from 265.35 MW to 0 MW.
25.2.2016 Thursday At 10.30 A.M. Generation Tariff	1.	05/RP/2016	BBMB	Petition for review of order dated 12.11.2015 passed in petition No. 251/GT/2013
	2.	26/RP/2015	NTPC	Petition for Review of order dated 31.8.2015 in Petition No.208/GT/2013 and 305/GT/2014 regarding approval of generation tariff of Korba Super Thermal Power Station Stage-III (500 MW).
	3.	24/RP/2015	PGCIL	Review petition for review of the order dated 7/10/2015 in petition No. 112/TT/2013 in the matter of determination of transmission tariff of 9 assets under transmission system for Phase-I Generation projects in Orissa-Part-A in ER.
	4.	116/GT/2013	THDC	Petition for approval of Generation Tariff of Koteshwar Hydro Electric Project (KHEP) (4x100 MW) for the period 1.4.2011 to 31.3.2014
	5.	49/GT/2015	THDC	Petition for Truing -up of Generation Tariff of Koteshwar Hydro Electric Project (KHEP) (4x100 MW) for the period 1.4.2011 to 31.3.2014
	6.	224/GT/2015	DVC	Petition for determination of tariff for Raghunathpur Power Station Unit-I (600 MW) for the period 2014-19.
26.2.2016 Friday At 10.30 A.M. Transmission Tariff	1.	300/TL/2015	VTL	Petition under Section 14 of the Electricity Act, 2003 read with CERC (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 with respect to Transmission License to Vemagiri-II Transmission Limited.
	2.	193/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of S/C Singrauli- Kanpur line-I, 400KV Substation at Allahabad and LILO of Singrauli-Kanpur line-II including ICT-I and ICT-II at Allahabad with associated bays in northern Region.
	3.	174/TT/2014	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999, CERC (Terms and Conditions of tariff) Regulations, 2009 and CERC (Terms and Conditions of tariff)

				Regulations 2014 for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Agra(Power Grid)- Agra (UPPCL) 400 KV D/C Interconnection in NR.
4.	194/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILo od 220 KV S/C Panki-Naubasta transmission line at Kanpur in Northern Region
5.	191/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Series Compensation on Panki-Muradnagar 400 KV S/c line of UPPCL in Northern Region.
6.	179/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400/220 KV Bhiwadi S/S along with LILo of Ballabgarh- Bassi 400 KV S/C line and ICT-I and ICT-II at Bhiwadi Transmission System in NR
7.	427/TT/2014	PGCIL		Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (terms and Conditions of Tariff) Regulations 2014 for tariff determination of Fees and charges of Sub-Load Dispatch Centre at Modipuram under UPPCL
8.	171/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for the transmission system associated with Agartala GBPP in North Eastern Region for the period from 01.04.2014 to 31.03.2019
9.	491/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for transmission System associated with Bairasuli Project.
10.	177/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 220 KV Jandhar- Hamirpur D/C transmission line along with associated bays in NR
11.	178/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Transmission System associated with 132 KV S/C NER Augmentation in North Eastern Region.
12.	536/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Moga-Hissar-Bhiwani Transmission System in NR.
13.	26/TT/2015	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined Assets under Naptha- Jhakri Transmission System in Northern Region
14.	19/TT/2015	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Unified Load Dispatch & Communication Scheme (POWERGRID portion i.e Communication system and SLDC system retained by the petitioner after formation of POSOCO) in Northern Region.
15.	403/TT/2014	PGCIL		Petition for determination of Tariff from DOCO to 31.03.2019 for Gooty-madhugiri 400 KV D/C line along with the associated bays & Establishment of new 400/220 KV substation at Madhugiri with 2X500 MVA transformers under Transmission system associated with System strengthening-XIII in Southern

	16.	91/TT/2012	PGCIL	regional grid for tariff block 2014-19. Petition of Transmission tariff from COD to 31.3.2014 for combined assets for transmission system associated with Parbati-II-HEP in NR for tariff block 2009-14
29.2.2016 Monday At 2.30 P.M.		Public Haring		Determination of benchmark Capital Cost Norm for Solar PV Power Projects and Solar Thermal power Projects applicable during FY 2016-17.

Sd/
(T. D. Pant)
Dy. Chief (Legal)
19.2.2016